NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 248/2017, IA 249/2017, IA 209 of 2017, T.P. No. 206- A to E of 2016 In T.P. No. 206/397-398/NCLT/AHM/2016(New) CA 201/2011, 232/2012, 240/2012, 167/2015, 70/2016, CA__/2016 in C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	N REPRESENTATION	SIGNATURE
	ADVOCAT E		A
2. MR. VENKATESH PHOND MR. SHYAM KAPAPIA RASHID BOATWALLA RANUL JAIN		RES. NO. 2 :/6 Marila! Kher Ambala! & Co.	
3. MR. SUDIPTO SARKAR	SR. ADV	. Peritioner	irb.
4. VIVER A. VASHI	* PV	u	Bhancha
S. KANIKA SHARMA	ADV.		latro 5
6. SHAHEDA MADRASWACA	ATSV.	1 (4.
7. MITHIK THATORE	Se. ABV	Resp No. 36437	
8. SAUL THAKORE	VBV	-	
9. INDRANIL DESHMUKH	40 V		Deshing
10. MANASA S.		Respondend No. 35	Manage
11. ARJUN SREENIVAS	ADV	Respondend No. 334 ilb Cyril Amarchand mangaldas	The same
12. MR. SHYAM MEHTA 13. MR. ROHAN KELKAR	Sr. ADV	Respondents 4 to 8 Respondents 4 to 8	44-52,54+0 Allua
14. MR. SAHL SHAH	ADV.		
15. PRATIK-Y. JASHNI	Adv-	R-82-84	-4
16. ROHAN SHAH	Adv.		lass
17. NATASHA SUTARLA	Adv	R-33	Abasha.
IS. HARDIK PAVE	Adv	R38toR41, 43, 53, 6	2 42.1.1. 1 51
19. NANDISH THACKAR	Adl 1/	Res pondents	~ L 62 to 80

<u>ORDER</u>

Learned Senior Advocate Mr. Sudipto Sarkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma with Learned Advocate Ms. Shaheda Madraswala present for Petitioner.

Learned Senior Advocate Mr. Venkatesh Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Rashid Boatwalla with Learned Advocate Mr. Anip Gandhi present for Respondent no. 2.

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37.

Learned Advocate Indranil Deshmukh with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas present for Respondent no. 3.

Learned Senior Advocate Mr. Shyam Mehta with Learned Advocate Mr. Rohan Kelkar with Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8 and 34 and proposed respondents no. 42, 44 to 52, 54 to 61, 62 to 85.

Learned Advocate Mr. Pratik Jashni present for Respondents no. 82 to 84.

Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32.

Learned Advocate Ms. Natasha Sutaria present for Respondent no. 33.

Learned Advocate Mr. Hardik Dave present for Respondents no. 38 to 41, 43, 53 and 62.

Learned Advocate Mr. Nandish Thackar present for Proposed Respondents no. 42, 44 to 52, 54 to 61, 62 to 85.

In IA 209/2017 Further affidavit of Respondent no. 2 filed.

In IA 209/2017 Affidavit in sur-rejoinder to the affidavit in rejoinder filed by Respondent no. 2.

In IA 248/2017 limited reply filed by Respondents no. 9 to 32, 33, 34, 35, 38 to 41 and proposed Respondent no. 85.

In IA 249/2017 limited reply filed by Respondents no. 9 to 32, 33, 34, 35, 38 to 41.

Heard arguments of Learned Counsel for Respondents no. 2 and 3 and Learned Counsel for Respondents no. 4 to 8 and 34 and Learned Counsel for Petitioner in TP 206-D/2016, IA 209/2017, IA 248/2017 and IA 249/2017.

Learned Senior Counsel Mr. Shyam Mehta represented that affidavits of Respondents no. 4 to 8, 34, 42, 44 to 52, 54 to 61, 63 to 85 will be filed within a week relating to buy out proposal.

Learned Counsel Mr. Indranil Deshmukh represented that affidavits of Respondents no. 3 and 35 will be filed within a week relating to buy out proposal.

Learned Counsel Ms. Natasha Sutaria represented that affidavits of Respondents no. 33 will be filed within a week relating to buy out proposal.

Learned Counsel Mr. Rohan Shah represented that affidavits of Respondents no. 9 to 32 will be filed within a week relating to buy out proposal.

Learned Counsel Mr. Hardik Dave represented that affidavits of Respondents no. 38 to 41, 43, 53, 62 will be filed within a week relating to buy out proposal.

Applicant in IA 209/2017 shall file page 12 of the application.

For arguments of proposed Respondents and written arguments, if any, list the matter on 12.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.